

**Anti-China Propaganda**

\*225. **Shri Atam Das:** Will the Minister of **Information and Broadcasting** be pleased to state:

(a) whether it is a fact that Government have launched an anti-China propaganda to counteract Chinese anti-Indian propaganda in the forward areas;

(b) if so, its impact on the morale of our Jawans posted there and its effect on counteracting Chinese propaganda; and

(c) whether Government propose to increase the time and tempo of such propaganda?

**The Minister of Information and Broadcasting (Shri K. K. Shah):** (a) Yes, Sir; the Government of India have launched a campaign to counteract Chinese anti-Indian propaganda in the forward areas at Nathu La.

(b) The moral of our forces has always been high. The propaganda from our side has succeeded in exposing the hollowness and falsehood of Chinese propaganda and has also succeeded in imparting correct information to our jawans and the Chinese forces.

(c) There is no such proposal at present.

**Anti-Radar Device Scheme**

\*296. **Shri Virendrakumar Shah:**  
**Shri Piloo Mody:**  
**Shri R. S. Vidyarthi:**  
**Shri K. P. Singh Deo:**  
**Shri P. K. Deo:**

Will the Minister of **Defence** be pleased to state:

(a) whether it is a fact that a former Physics Lecturer at Allahabad University invented an anti-radar device scheme which might have led to a major achievement in the field of national security;

(b) whether the scientists from his Ministry called on him to know more about his scheme;

(c) the reasons for rejecting the scheme by Government; and

(d) whether Government are aware that he has taken up a job elsewhere?

**The Minister of Defence (Shri Swaran Singh):** (a) to (d). A scientist who was formerly a Physics Lecturer in the Allahabad University was stated to have developed some anti-radar material and to have collected preliminary data in this regard. The matter was discussed with him by a senior Defence scientist and the former subsequently put up a Grant-in-aid scheme costing Rs. 27 lakhs. These proposals were considered in detail in the Defence Research and Development Organisation and discussions were held at which the initiator of the proposal was present. On an evaluation of the scheme, it was found that an investment of Rs. 27 lakhs was not commensurate with the results likely to be achieved. The scientist was invited to work in the Defence Electronics Research Laboratory, Hyderabad, where the necessary facilities are available for carrying out evaluation of material developed by him. He regretted his inability to do so and as a result the scheme was not proceeded with. Government are aware that the scientist has taken an appointment at another institution in Uttar Pradesh.

**Pak. Attempt to Take Possession of Indian Territory**

\*297. **Shri B. K. Daschowdhury:** Will the Minister of **External Affairs** be pleased to state:

(a) whether Government are aware that the Government of Pakistan are trying to take possession of a portion of Indian territory in South Berubari, sheet No. 28;

(b) whether Government are aware that farmers and poor villagers of South Berubari have been threatened

with dire consequences, unless they desert their houses; and

(c) if so, the steps which Government propose to take to protect life and liberty of those villagers?

The Minister of External Affairs (Shri M. C. Chagla): (a) and (b). We have received reports that EPR personnel of Barashashi Border Outpost in Pakistan are repeatedly indulging in aggressive and provocative activities and are holding out threats to the Indian nationals of the village Pathanpara in South Berubari, PS Kotwali, Distt. Jalpaiguri, to stop cultivation of their land.

(c) The Government of West Bengal have lodged a strong protest with the East Pakistan Government and have drawn their attention to the latter's assurance in January 1967 in response to an earlier protest that necessary steps have been taken to prevent the Pak. nationals from interfering with the cultivation of the plot of land in question by Indian nationals. The Government of West Bengal have also protested against the digging of trenches and setting up of advance camps by the EPR men within 150 yds. of the boundary which is a violation of the Border Ground Rules. The Deputy High Commission for India in Dacca have also been directed to lodge a strong protest with the Government of East Pakistan.

**Pak. Foreign Minister's Complaint against India re. Tashkent Agreement**

\*296. Shri Y. A. Prasad:  
Shri N. K. Sanghi:  
Shri Bedabrata Barua:  
Shri F. Farthasarathy:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that Pakistan Foreign Minister has recently complained to the Government of U.S.S.R. that India was going back on Tashkent Agreement;

(b) if so, the specific instances quoted in the complaint; and

(c) whether Government have taken any steps to refute the charges?

The Minister of External Affairs (Shri M. C. Chagla): (a) to (c). According to reports appearing in newspapers, a Pakistani spokesman is reported to have said in Moscow on 11-5-1967 that the Pakistan Foreign Minister during his talks with the Soviet leaders complained that India was violating the terms of the Tashkent Declaration. No specific instances of our alleged violation of the Declaration were reported to have been quoted by the Pakistan Foreign Minister. We have reasons to believe that the Soviet leaders who attach great importance to the Tashkent Declaration have, in their discussions with the Pakistan Foreign Minister, stressed the need for a sincere effort to implement this historic document, which was freely and voluntarily signed by the Heads of the two Governments.

We have informed the Soviet Government on a number of occasions of our difficulties in developing friendly relations with Pakistan in accordance with the Tashkent Declaration. The Soviet Government understands our position and is appreciative of our desire to persist in our efforts.

✓ **Pak. Propaganda About Manufacture of Atom Bomb by India**

\*298. Shri D. C. Sharma: Will the Minister of External Affairs be pleased to state:

(a) whether a mention has been made in the Pakistan National Assembly that India was going to experiment with the Atom Bomb;

(b) if so, the reaction of Government thereto; and

(c) the steps taken to counteract such baseless propaganda?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) These allegations are, of course, entirely without foundation. The